

46.88 lakh MTs has been completed. For ensuring long-term scientific storage, the Government has also approved construction of 20 lakh MTs of storage capacity in silos within the overall sanctioned capacity of the PEG Scheme.

(g) The details of foodgrain stock accrued as damaged (non-issuable) with FCI during the last five years are as under:

(Fig. in MTs)

Sl. No.	Year	Wheat and Rice
1.	2008-09	20114
2.	2009-10	6702
3.	2010-11	6346
4.	2011-12	3338.01
5.	2012-13 (As on 01.02.2013)	1454.27

#### **Grants for Warehouse Construction scheme**

†2209. SHRI RAGHUNANDAN SHARMA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the reasons behind rotting of wheat and other foodgrains in Government godowns in different parts of the country;

(b) whether Government has discontinued the scheme to give grants, promoting warehouse construction scheme meant for keeping the foodgrains in order;

(c) if so, whether the above scheme would be restarted;

(d) whether the Government has asked for distributing the rotten grains among the poor in compliance of the Supreme Court's order; and

(e) the names of the places where foodgrains have been distributed till date?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Foodgrains may

†Original notice of the question was received in Hindi.

get damaged during storage due to various reasons such as storage pest attack, leakages in godowns, procurement of poor quality stocks, spillage during movement and handling of stocks, exposure to moisture in case of unscientific storage, floods, negligence on the part of concerned persons in taking precautionary measures etc.

(b) and (c) The scheme "Construction of Godowns" designed to assist the States/UTs for construction of godowns upto the capacity of 2000 tons especially in interior and disadvantageous areas was in operation wherein financial assistance of 50% as loan and 50% as grants in aid was provided to States/UTs. The scheme has been discontinued from 10th Five Year Plan.

However, The Government gives Grants-in-aid to North East (NE) States and the State Government of Jammu & Kashmir for creation of their own storage capacity. The Government has also finalised a Plan scheme especially for the North-East, for creation of an additional storage capacity of 5.40 lakh tons through the Food Corporation of India (FCI).

The Government is also implementing the Private Entrepreneurs Guarantee (PEG) Scheme to augment the covered storage capacity through private entrepreneurs, Central Warehousing Corporation(CWC) and State Warehousing Corporations(SWCs). A capacity of about 197 lakh tons has been approved till 28.2.2013 for construction of godowns in 19 States, out of which a capacity of 141.46 lakh tons has been sanctioned for construction. The FCI guarantees to hire godowns constructed under this scheme for a period of ten years, thereby ensuring for the investors, a fair return on the investment.

(d) No, Sir. Damaged foodgrains are not issued to State Governments for distribution for human consumption by Food Corporation of India. Damaged foodgrains are categorized for other uses such as feed categories, industrial use etc.

(e) Does not arise in view of reply at (d).

#### **Shortcomings in the levy of rice**

2210. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state: